

April, 1956 to 31st March, 1960, which have been utilised for setting up the Jactories; and

(b) the number of such licences which have lapsed or have been cancelled?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) and (b). A statement is laid on the Table of the House.

#### STATEMENT

(a) and (b). During the period April 1956 to March 1960, 3314 licences under the Industries (Development and Regulation) Act, 1951 have been issued. Out of these 172 licences have been revoked. Licences granted under the Industries (Development and Regulation) Act, 1951, do not 'lapse' but are revoked after giving due opportunity to the licensees to state their case. Therefore, in the case of licences which have not been revoked, capacity has either been already established or is in the process of being established.

#### LEATHER MANUFACTURING UNIT IN RAJASTHAN

\*187. SHRI P. N. RAJABHOJ: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that the working group on industrial development, Rajasthan, has suggested the setting up of a leather manufacturing unit at some place in Rajasthan; and

(b) if so, what action Government have taken in the matter?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) and (b). Government of India do not keep in contact with what different working groups in the States report from time to time. No communication has so far been received by us from Rajasthan Government in this respect.

#### MERGER OF PRAGA TOOLS AND HINDUSTAN MACHINE TOOLS FACTORIES

\*188. SHRI P. N. RAJABHOJ: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that there is a proposal under Government's consideration to merge the Praga Tools Corporation, Hyderabad with the Hindustan Machine Tools, Bari-galore; and

(b) if so, what are the details of the proposal and what is the programme of merger?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) and (b). No, Sir.

#### INTRODUCTION OF POWERLOOMS IN THE HANDLOOM SECTOR IN ORISSA

\*189. SHRI BAIRAGI DWIBEDY: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that the Government of Orissa have requested Government of India for according sanction to the introduction of one hundred and ten powerlooms in the handloom sector in the State; and

(b) if so, what action has been taken by Government in the matter?

THE MINISTER OF COMMERCE (SHRI N. KANUNGO): (a) and (b). The Government of Orissa have recently forwarded a scheme for the installation of 150 powerlooms in addition to the 1,200 power-looms sanctioned for the State in 1956 and against which the State Government have decided to purchase only 800 powerlooms. The request is under consideration at present.

#### ELECTRICAL GOODS INDUSTRY

\*190. SHRI J. C. CHATTERJI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that the electric bulbs and tubes produced in